

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - III**

(IB)-406(ND)/2017

IN THE MATTER OF:

Lokesh Arora

.... **APPLICANT / PETITIONER**

Vs

Piyush Colonisers Ltd.

.... **RESPONDENT**

SECTION:

Under Section 9 of Insolvency and Bankruptcy of India

Order delivered on 11.10.2017

Coram:

R. VARADHARAJAN

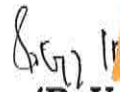
HON'BLE MEMBER (JUDICIAL)

For the APPLICANT / PETITIONER :-

For the RESPONDENT :-

ORDER

Learned Counsel for the petitioner is present and seeks to withdraw this Petition. Acceding to the said request of Learned Counsel for the Petitioner, this petition is dismissed as withdrawn.


(R. VARADHARAJAN)
MEMBER (JUDICIAL)